

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 862
TO BE ANSWERED ON JULY 23, 2026**

BENEFICIARIES UNDER PMAY-U 2.0 IN MAHARASHTRA

**NO. 862 SHRI BALWANT BASWANT WANKHADE:
 SMT. SUPRIYA SULE:
 SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has recently undertaken large-scale programmes in some States under Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0 for sanction of houses and Grih Pravesh of beneficiaries and if so, the details thereof;**
- (b) the number of beneficiaries in Maharashtra who have been sanctioned houses under Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0 and the amount of Central assistance released to the State during each of the last three years;**
- (c) the details of completed houses and beneficiaries who have undertaken Grih Pravesh in Maharashtra under Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0, district-wise;**
- (d) whether the Government proposes to organise similar large-scale beneficiary outreach and housing distribution programmes in Maharashtra and if so, the details thereof; and**
- (e) the measures taken to expedite approvals, release of funds and completion of affordable housing projects in Maharashtra to achieve the objective of "Housing for All" within the stipulated timeframe?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (e): ‘Land’ and ‘Colonization’ are State subjects. Therefore, all schemes related to housing for their citizens are implemented by States/Union Territories (UTs) in their respective areas. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca houses to all eligible urban beneficiaries across the country.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 adopt a demand driven approach wherein States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the States/UTs. The Scheme Guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Central assistance under PMAY-U & PMAY-U 2.0 is released to States/UTs in three installments of 40%, 40% and 20%. The release of Central assistance is incumbent upon fulfillment of mandatory compliances by the concerned States/UTs as per operational guidelines and other instructions issued by Ministry of Finance. Due installment of Central assistance is released as soon as requisite compliances are achieved in sanctioned projects, to concerned State Government for transferring it along with matching state share to the identified beneficiaries for construction of houses under the scheme.

Based on the project proposal submitted by State of Maharashtra, a total of 13.84 lakh houses including 1.98 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which 12.16 lakh houses have been grounded and 10.74 lakh are completed/delivered to the beneficiaries. The total houses sanctioned under PMAY-U and PMAY-U 2.0 and the amount of Central assistance released to the State during each of the last three years is at Annexure-I. The district wise details of the houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U and PMAY-U 2.0 in Maharashtra is at Annexure-II.

The Ministry conducts regular review with the States/UTs on progress of the scheme including timely submission of compliances by States/UTs for subsequent release of Central Assistance and its utilization and expedite completion of sanctioned houses within the stipulated timeline.

PMAY-U 2.0 supports States/UTs for formulation and implementation of 'Affordable Housing Policies' to incentivize private sector participation through appropriate regulatory, fiscal and institutional measures to make the housing stock affordable in urban areas. The Scheme Guidelines can be accessed at <https://pmayurban.gov.in>.

Ministry of Housing and Urban Affairs (MoHUA) advises all States/UTs including Maharashtra to conduct various outreach programmes/campaigns for creating awareness. States/UTs are encouraged to organize awas mela, regional sanction-letter distribution camps and mass Grih Pravesh ceremonies, etc. to publicly celebrate the completion of homes while encouraging local community participation. However, a database of such outreach activities is not maintained centrally.

Annexure I referred in reply to Lok Sabha Unstarred Q.No.862 due for 23-07-2026

Details of Physical and Financial progress in Maharashtra under PMAY-U & PMAY-U 2.0

Sr. No.	Particulars		PMAY-U & PMAY-U 2.0
1	Houses Sanctioned (Nos)		13,84,240
2	Houses Grounded (Nos)		12,16,585
3	Houses Completed/Delivered (Nos)		10,74,552
4	Central Assistance Sanctioned (₹ in Crore)		25,358.64
5	Central Assistance Released (₹ in Crore)	Since Inception	20,446.20
		2023-24	1,542.86
		2024-25	313.56
		2025-26	305.71

Annexure II referred in reply to Lok Sabha Unstarred Q.No.862 due for 23-07-2026

**District wise Physical progress of houses in the State of Maharashtra
under PMAY-U & PMAY-U 2.0**

(Nos)

Sr.No.	District	Overall in PMAY-U & PMAY-U 2.0		
		Houses Sanctioned	Grounded	Completed
1	Ahilyanagar	26,817	22,585	21,558
2	Akola	16,154	13,072	11,412
3	Amravati	39,198	23,557	20,025
4	Beed	20,571	15,136	10,946
5	Bhandara	7,010	5,771	4,793
6	Buldhana	10,349	7,730	6,775
7	Chandrapur	14,462	9,328	7,445
8	Chhatrapati Sambhajinagar	46,267	43,803	28,966
9	Dharashiv	9,965	7,652	6,013
10	Dhule	7,395	6,452	6,153
11	Gadchiroli	7,350	4,975	3,615
12	Gondia	9,515	6,374	4,635
13	Hingoli	14,798	10,514	7,989
14	Jalgaon	32,116	29,827	27,850
15	Jalna	16,550	12,707	9,450
16	Kolhapur	15,396	14,228	13,605
17	Latur	18,329	14,895	12,001
18	Mumbai Suburban	1,41,652	1,41,652	1,41,652
19	Nagpur	77,508	59,701	47,235
20	Nanded	30,192	24,391	19,440
21	Nandurbar	4,872	3,859	3,187
22	Nashik	72,156	70,814	69,712
23	Palghar	53,016	52,806	46,306
24	Parbhani	25,568	19,730	12,053
25	Pune	2,41,970	2,18,622	2,11,547
26	Raigad	67,099	64,576	52,942
27	Ratnagiri	4,322	4,215	4,133
28	Sangli	12,469	11,131	10,073
29	Satara	19,620	14,940	12,904
30	Sindhudurg	1,959	1,812	1,338
31	Solapur	57,787	55,443	33,130
32	Thane	2,26,868	1,96,734	1,83,305
33	Wardha	10,145	8,797	7,455
34	Washim	5,826	4,077	3,449
35	Yavatmal	18,969	14,679	11,460
Total		13,84,240	12,16,585	10,74,552